

FORM - A PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF HICSA EVENT MANAGEMENT PRIVATE LIMITED

1 Name of Corporate Person	HICSA Event Management Private Limited
2 Date of incorporation of Corporate Person	25 th July, 2008
3 Authority under which Corporate Person is incorporated	Registrar of Companies, Delhi under Companies Act, 1956
4 Corporate Identity Number of Corporate Person	U74140HR2008PTC066363
5 Address of the registered office and principal office (if any) of Corporate Person	2 nd Floor, Paras Downtown Centre, Golf Course Rd, Sec-53 Gurugram, HR-122002
6 Liquidation Commencement date of Corporate Person	20 th February, 2020
7 Name, Address, Email address and registration number of the Liquidator	Deepak Gupta Address: 59 Dayanand Block, Shakarpur, New Delhi- 110092 Reg. No. IBBI/IPA-001/IP-P01340/2018-2019/12235 Email: deepakca1@gmail.com
8 Last date for submission of claims	21 st March, 2020

Notice is hereby given that HICSA Event Management Private Limited has commenced the voluntary liquidation on 20th February, 2020. The stakeholders of HICSA Event Management Private Limited are hereby called upon to submit proof of their claims on or before 21st March, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25 February, 2020

Place: New Delhi

Sd/-

Deepak Gupta, Liquidator

